

Subject: Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulation, 2015 regarding standards of dried/salted and dried fishery products. [Amendment in the Food Safety and Standards (Food Product Standards and Food Additives) Regulation, 2011: Regulation 2.6].

FORMAT FOR SENDING THE COMMENTS/ SUGGESTIONS

Sr. no.	Name and address of the organisation/person, contact number and e-mail.	Relevant section in the draft notification on which comments are being provided	Comments/ suggestions	Rationale	Remarks

Date:

Place:

Name and Signature